

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The question of payment of a project allowance to the workers of Ordnance Factory, Varangaon for the year 1964-65 has been carefully examined and it has not been possible for Government to agree to the same. The project allowance has, however, been sanctioned with effect from 1.4.1965.

(c) Does not arise.

Bonus to Central Government Employees

2775. **SHRI S. M. BANERJEE.** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Pay Commission has not considered the question of grant of Bonus to Central Government employees, including Defence, Railways and P & T employees; and

(b) whether necessary instructions have been issued to include this question within the terms of reference of the Bonus Review Committee, if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT-SWAMY): (a) The Pay Commission has not made any recommendation with regard to bonus as such.

(b) No instructions in this regard have been issued to the Bonus Review Committee. They have, however, elicited the views of the various Government Departments on this subject.

वर्ष 1972-73 के दौरान आयोजित इस्पात लघु उद्योगों को वितरण

2776. **डॉ० लक्ष्मीनारायण पंडेय :** क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1972-73 के दौरान लघु उद्योगों को कितनी मात्रा में आयोजित इस्पात का वितरण किया गया ; और

(ख) इन गैरेजियों द्वारा विदेशों में इस्पात को किन दर पर खरीदा गया और देश में इसका निर्यात किम दर पर किया गया ?

इस्पात और खान मंत्रालय में उप मंत्री श्री सूबोध हुसदा : (क) और (ख). माध्यम अभिकरण आयोजित इस्पात का वितरण पूर्ण नियंत्रण प्राधान-नियंत्रण, द्वारा जारी किये गये गिन्नीज आर्डर का प्राधार पर करने हे। क्षेत्रवार वितरण के आकड़े नहीं रखे जाते हैं। प्राधान के ख ; के अनुसार प्रत्येक देश का मूल्य अलग-अलग होता है। विश्व की मांग और उपनिधि के प्राधार पर अन्तर्जातीय बाजार में मूल्य में उतार-चढ़ाव के कारण भी समय-समय पर मूल्य में अन्तर हो जाता है।

Rehabilitation of Persons Displaced from Indo-Bangladesh and Indo-Pakistan Borders

2777. **DR. H. P. SHARMA:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there has been little progress in the rehabilitation of the people displaced from Indo-Bangladesh and Indo-Pakistan borders during 1971 conflict;

(b) the progress made in this regard in respect of each sector and the number of persons and families who still remain to be rehabilitated; and

(c) the expenditure incurred in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY): (a) and (c). The Government of India have already authorised the Governments of the border